

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

E.P. No. 6 of 2015 in Appeal No. 15 of 2011

Dated: 26th April, 2016

**Coram: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of:-

**Lanco Amarkantak Power Ltd. Appellant(s)
Versus
Haryana Electricity Regulatory Commission & Ors. Respondent (s)**

**Counsel for the Appellant(s) : Ms. Poorva Saigal
Mr. Shubham Arya**

Counsel for the Respondent(s) : Mr. Vikas Mishra

ORDER

As agreed by learned counsel for the parties, the matter is
adjourned to **20th July, 2016.**

**(T. Munikrishnaiah)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**